NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 263/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

NAME OF THE PARTIES:

Empire Mall Pvt. Ltd.

V/s.

Putin Impex Pvt..Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

S. No. NAME DESIGNATION

SIGNATURE

Yash Jain Advocate for petiot

ORDER TCP 263/I&BC/NCLT/MB/MAH/2017

- 1. Learned Representative is present.
- 2. Seeking time to comply with the provisions of the Code. Adjourned to 25.09.2017.
- Petitioner to intimate the next date of hearing to the Respondent.

BHASKARÁ PANTULA MOHAN

Member (Judicial)

22.08.2017

M.K. SHRAWAT Member (Judicial)